

Sixteenth Loksabha

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Title: Demand to include Valmiki Boya community in ST list.

SHRI N. KRISTAPPA (HINDUPUR): Thank you, Sir. Andhra Pradesh Valmiki Boya Sangam (APVBS) has satisfied all the conditions of Lokur Committee for inclusion into ST category from OBC. The Resolution Reference no. LR.No.266113/ TW.GCC/2015 dated 15.12.2017 has been passed in Andhra Pradesh State Legislature. Now, it is pending to make and pass the Bill/ Ordinance in Parliament.

Before 1956, this Valmiki (Boya) Community belonged to Scheduled Caste category in all over Andhra region. In the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1956, this Valmiki (Boya) Community was removed from SC list without any scientific reason.

The Andhra Pradesh State Government with the help of the Ministry of Tribes took initiative and constituted a committee under Prof. Dr. P.D. Satya Paul, Head of the Department of Anthropology, Andhra University. ...(*Interruptions*)

HON. DEPUTY SPEAKER: Please conclude. Your case has already been recommended.

SHRI N. KRISTAPPA: Sir, I request you to help in making and passing the Bill in Parliament as well. Thank you, Sir.